

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3177 OF 2010

PIYU DATTA

Appellant (s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

Date: 11/01/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Appellant(s)

Ms. Susmita Lal, AOR

For Respondent(s)

Mr. Abhijit Sengupta, AOR

UPON hearing counsel the Court made the following
O R D E R

On mentioning, let this matter be taken on board and
having regard to the urgency involved, let it be listed for
final disposal on 23rd February, 2012.

(Chetan Kumar)
Court Master

(Juginder Kaur)
Assistant Registrar